THE

PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE SEVENTIETH SESSION OF THE RAJYA SABHA

Commencing on the 17th November, 1969/the 26th Kartika, 1891 [Saka]

RAJYA SABHA

Monday, the 17th November, 1969/the 26th Kartika, 1891 (Saka)

The House met at eleven of the clock, MR. CHAIRMAN in the Chair

श्री राजनारायण : श्रीमन्. . .

MR. CHAIRMAN : After the oath.

MEMBERS SWORN

Shri Jagdish Chand (Uttar Pradesh)

Shri Kanchi Kalyanasundaram (Tamil Nadu)

RE CONSTITUTIONAL AND MORAL VALIDITY OF THE GOVERNMENT

श्री राजनारायण : मै, श्रीमन्, आपके द्वारा विनम्रता के साथ सदन के सम्मानित सदस्यों से और विशेषत: आपसे, संवैधानिक और नैतिक दो विषयों के बारे में आपकी इजाजत ले कर बोल रहा हूं।

SHRI M. P. BHARGAVA : Mr. Chairman, on a point of order. The next item on the Agenda is the Question Hour. We should, therefore, proceed with the Question Hour.

SHRI BHUPESH GUPTA : May I know in what capacity Mr. Bhargava is speaking? Here a grave constitutional issue has arisen, an unprecedented issue.

SHRI M. P. BHARGAVA : This is the Rajya Sabha procedure, I know it.

श्री राजनारायण : श्रीमन्, चेयर की इजाजत से कोई भी बात कही जा सकती है। मैंने चेयरमैन से इजाजत ले ली है, चेयरमैन ने हमको इजाजत दी है, हम बोल रहे हैं।

श्री सभापति : आप क्वेश्चन आवर के बाद बोलें।

श्री राजनारायण : श्रीमन्, मैं आपसे निवेदन करूंगा कि आप अपने आदेश को बदला न करें। मैंने आपसे इजाजत ले ली, आपकी उस इजाजत के साथ बोल रहा हूं। मैंने चेयरमैन से इजाजत ली है कि मै क्वेश्चन आवर से पहले . . .

(*Interruptions*)

MR. CHAIRMAN : I have allowed him to raise his point.

SHRI M. P. BHARGAVA : Sir, there is a procedure. A Question Hour is a Question Hour and we have to follow that procedure. Any point that is to be raised can be raised only after the Question Hour.

श्री राजनारायण : आन ए प्वाइंट ऑफ आर्डर...

SHRI BHUPESH GUPTA : On a point of order, Sir. A Question Hour is a Question Hour; it is a settled fact but for very special reasons you can start something else; it has been done; *e.g.* obituary references are made and many other things reported but here it is your discretion. But I cannot understand Mr. Bhargava's status, whether he is on the Government's side or on the defectors' side.

श्री राजनारायण : श्रीमन्, मेरा पाइंट यह है कि सदन में इस तरह के कई अकेजंस आये हैं, इसी सदन में क्वेश्चन आवर के पूर्व सवाल उठाये गये हैं और हमारे मित्र भार्गव जी वहां उपस्थित रहे हैं। मैं आश्चर्य-चकित हो रहा हूं....